NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

	T.P No.	Purpose	Section	Name of the Parties
CP55/09	16/16	Hearing	397/398	M.Shanthioprasad Padival & 3 others Vs
				Padival Saw Mills Pvt.Ltd & 9 others

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner_____ Respondent)

CHETAN PADIVAL - Respondent aus, 9 Party in person 9845053113

Paaros Panaly 8105800380

for Petitioners

Counsel for petitioner is present. R-9 party in person is present. He reported he is representing other respondents. He reported his counsel would appear in the next hearing.

For filing vakalat for respondents, case is adjourned to 18.04.2017.

MEMBER (T)